

From:

**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

**The Director,**  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar P.O.,  
Bhopal – 462044 (M.P.).

Sub.:- **Regarding nomination of Judicial Officers for attending CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/CEELI Institute, Prague at Maharashtra Judicial Academy, Uttan (Near Mumbai) scheduled to be held on 29<sup>th</sup> & 30<sup>th</sup> April, 2023.**

Ref.:- Your Lordship's Letter No. NJA/Dir/CT-SE-31/2023/851 dated 24<sup>th</sup> March, 2023.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate 02 Judicial Officers for attending **CT (Counter Terrorism) Pilot Workshop** conducted by FJC, Washington/CEELI Institute, Prague at **Maharashtra Judicial Academy, Uttan (Near Mumbai)** scheduled to be held on **29<sup>th</sup> & 30<sup>th</sup> April, 2023.**

The details of the nominated officers are as follows:-

Sl. No.	Name and Designation of the Judicial Officer(s) with place of posting
1.	Mrs. Veena Mishra, Principal District & Sessions Judge, Giridih
2.	Mr. Rajendra Bahadur Pal, Principal District & Sessions Judge, Lohardaga

This is for your Lordship's kind information and needful.

Yours faithfully,  
Sd/- Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 1392 /Apptt.

Dated Ranchi the 11/4/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful alongwith permission to attend the aforesaid programme.

  
Registrar (Administration)